NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. Marjula Deri, Adv For ESR & Co company sometimens up CISE

For petitioner

* Shamming Joseph

9. P.prithuisay

CON R. VENK OT AURADAN

EVR2

ORDER

Shri S Manjula, counsel for petitioner present. Shri R Prithviraj, counsel for R2 present and sought time to seek instructions from the client in relation to the proposal put forth by the petitioner vide order dated 20.3.2017. Time extended with a direction to report the outcome of the proposal by the next date of hearing. Put up on 23.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)